

**Civilian Ordnance Officers**

2097. { Shri Goray:  
Shri Hem Barna:

Will the Minister of Defence be pleased to state:

(a) what is the total number of Civilian Ordnance Officers at present;

(b) how many of them were directly recruited; and

(c) whether it is a fact that a majority of the civilian ordnance officers will be retiring by 1964 and mostly on class III pension?

The Deputy Minister of Defence (Shri Raghuramalah): (a) 342 including 86 working outside the cadre.

(b) 204 including 82 working outside the cadre.

(c) No.

**Swindling Cases in Delhi**

2098. Shri B. C. Mullick: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government have received several complaints regarding the large number of swindling cases in Delhi, especially in the important trading centre like Chandni Chowk; and

(b) if so, what action Government have taken or propose to take in the matter?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). Some complaints of this nature were received by Government. Necessary action has been taken.

**Foreign Exchange**

2099. { Shri S. C. Samanta:  
Shri Subodh Hansda:

Will the Minister of Finance be pleased to state:

(a) how the country's foreign exchange resources have been utilised

through public and private sectors during the period from 1st of September, 1957 to 31st August, 1958;

(b) the names of bodies in private sector which have received foreign exchange quota amounting to ten lakhs of rupees and more each during the same period; and

(c) the names of those firms in private sector which have availed of deferred payment privilege through Government?

The Minister of Finance (Shri Morarji Desai): (a) The foreign exchange resources were utilised mainly for imports amounting to about Rs. 581 crores in the private sector and about Rs. 457 crores in the public sector.

(b) and (c). Information is being collected and will be laid on the Table of the House as soon as it is ready.

**Sangeet Bharati**

2100. { Shri P. C. Boroah:  
Shri Jadhav:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that the organisation, Sangeet Bharati, functions under the aegis, or with the assistance of the Union Ministry of Scientific Research and Cultural Affairs;

(b) if so, the nature and quantum of assistance given; and

(c) what are its functions?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). No recurring grant is given to the institution. A grant of Rs. 10,000 in 1952-53 and a loan of Rs. 40,000 in 1956-57 were given for the construction of the building.

(c) It is an institution for the promotion of Indian dance and music.